

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1858
ANSWERED ON:04.12.2014
DRINKING WATER PROJECTS
Koshyari Shri Bhagat Singh

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the total number of projects pending with the Government for providing safe drinking water in the hilly States of the country including Uttarakhand;
- (b) whether the Government has sought plans/suggestions from the States to tackle the drinking water crisis; and
- (c) if so, the details thereof, State/UT wise?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

(a) and (b) Under the National Rural Drinking Water Programme (NRDWP), Government of India supplements the efforts of the States by providing them with technical and financial assistance for providing safe and adequate drinking water supply to the rural areas of the country. The mode of implementation of the NRDWP is through State Government Departments/ Boards in charge of rural drinking water supply . Under the NRDWP, the State Governments are vested with the powers to plan, approve and execute drinking water supply schemes. The State Governments, in consultation with the Ministry, prepare Annual Action Plans to implement rural water supply schemes and activities under the programme.

The projects/schemes to provide drinking water to the rural population are approved at the State Level Scheme Sanctioning Committee (SLSSC) in which representative of the Ministry of Drinking Water and Sanitation is present to see that the schemes are sanctioned/ approved as per the targets set under the Annual Action Plan. The schemes/ projects regarding rural water supply are not approved at the Central Level.

- (c) Does not arise in view of above.